Will the Minister of HOME AFFAIRS be pleased to state:

(a) the present status of proposed 2021 Census;

(b) whether the Government is considering to conduct caste and sub-caste including the synonyms based census in the proposed census, if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the details of the funds likely to be spent on the proposed census?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)

(a): The intent of the Government for conducting Census 2021 was notified in Gazette of India on 28th March, 2019. Due to outbreak of COVID-19 pandemic, the Census 2021 and the related field activities have been postponed until further orders.
(b) & (c): The castes and tribes which are specifically notified as Scheduled Castes (SCs) and Scheduled Tribes (STs) as per the Constitution (Scheduled Castes) Order 1950 and the Constitution (Scheduled Tribes) Order 1950, as amended from time to time, are enumerated in the Census. The Government of India has not enumerated caste wise population other than SCs and STs in Census since independence.

(d): The Government has approved Rs. 8754.23 crore for the exercise of Census of India 2021.

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